

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No 401  
CA(CAA)/64(AHM)2022

**Order under Section 230-232 of**  
**Co.Act,2013**

**IN THE MATTER OF:**

Devendra Padamchand Jain Liquidator of Asis Logistics Ltd .....Applicant  
(Under Liquidation)

.....Respondent

**Order delivered on ..15/03/2023**

**Coram:**

Dr. Madan B Gosavi, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Ms. Hirva Dave, Adv.  
For the Respondent :

**ORDER**

The order is de-reserved.

Matter stands adjourned for further consideration on 21.03.2023.

-sd-

**AJAI DAS MEHROTRA**  
**MEMBER (TECHNICAL)**

-sd-

**DR. MADAN B GOSAVI**  
**MEMBER (JUDICIAL)**